

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/10820/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari.

Dated Guwahati the ¹⁶ 10 November, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No.FC.NLB/08/2019/733, dtd. 02.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **casual leave of three days on 10.11.2023, 14.11.2023 and 16.11.2023, alongwith station leave permission, from the evening of 09.11.2023, till the morning of 17.11.2023.** The Counsellor, Family Court, Nalbari, and in his absence, the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and Office in your absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-165/2014/10821/A, dated , 10-11-23

Copy forwarded for information to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
